

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**


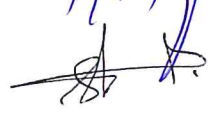


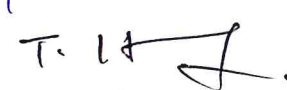



APPLICATION NUMBER :

PETITION NUMBER : CP/9/2017

NAME OF THE PETITIONER(S) : S. BALASUBRAMANIAN + 14

NAME OF THE RESPONDENT(S) : ARUNA THEATRES & ENTERPRISES PVT LTD

UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	R. RAJESH	Counsel for App. 5	
2.	K.N. Shanthi	Counsel for 2nd Respondent	
3.	C. UMASHANKAR	Counsel for Respts 1 & 4	
4.	P. SETTU.	Counsel for R 3	
5.	T. Hemalatha	Counsel for petitioner	
6.	Srinivas Shankar	Counsel for App - 7	
7.	Ramani. L.	Counsel for Applicant for impudently	
8.	B. Dhananay	in for Resp - 6 -	

ORDER

Counsel representing both the parties are present. Counsel for respondents filed CA 106/2017 to array N Gomathinayagam as a respondent in the matter, copy of which is given to the counsel for petitioner for filing counter. However, during the course of hearing, counsel for petitioner submitted that they want to file a memo proposing settlement by quoting a price to sell their shares for which time is enlarged. Put up on **16.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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